

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-529
IB-2548/ND/2019

IN THE MATTER OF:

ManaliDigi Commerce Pvt Ltd

Vs.

Trinitron Softech Pvt Ltd

....Applicant

....Respondent

SECTION

Sec. 9 IBC

Order delivered on 18.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

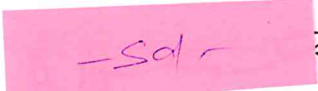
For the Respondent :

ORDER

Mr. Anuj Bhandari appeared on behalf of Applicant. None appeared on behalf of the Respondent. Last opportunity is being given to the respondent to appear. No further adjournment will be given on any ground. List the matter on **23.03.2021**.

 - Sd/-

(K.K. VOHRA)
MEMBER (T)

 - Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)